MADHYA PRADESH STATE JUDICIAL ACADEMY
HIGH COURT OF M.P., JABALPUR

WORKSHOP FOR PANEL LAWYERS
VENUE – BRBRAITT, CANTONMENT BOARD,
RIDGE ROAD, SOUTH CIVIL LINES, JABALPUR

(24.08.2018 & 25.08.2018)

PROGRAMME

DAY ONE – 24.08.2018 (Friday)

09.30 a.m. to 10.00 a.m.  Registration of Participants & Group Photograph

10.00 a.m. to 10.30 a.m.  Inaugural Session and Introduction of the Course

– By  Shri Sanjeev Kalgaonkar,
      Director, MPSJA

      &

      Shri Vijay Chandra,
      Member Secretary, MPSLSA

10.30 a.m. to 11.30 a.m.  Role & responsibilities of Panel Lawyers

– By  Shri D. K. Singh,
      Dy. Secretary, MPSLSA

11.30 a.m. to 11.45 a.m.  TEA BREAK

11.45 a.m. to 1.00 p.m.  Issues relating to right of the accused and law relating to bail

– By  Smt. Sangeeta Yadav,
      Faculty Member (Jr.1), MPSJA

01.00 p.m. to 2.00 p.m.  LUNCH BREAK

2.00 p.m. to 3.15 p.m.  Issues relating to Section 311, 319, 205 and 91 Cr.P.C.

– By  Shri Yashpal Singh,
      Dy. Director, MPSJA

3.15 p.m. to 3.30 p.m.  TEA BREAK

3.30 p.m. to 5.00 p.m.  Admissibility and proof of documentary evidence

– By  Shri Vidhan Maheshwari,
      Asst. Director, MPSJA
DAY TWO – 25.08.2018 (Saturday)

10.00 a.m. to 11.15 a.m. Issues relating to –
  • Mediation
  • Plea Bargaining

  – By Shri Rajesh Saxena,
    District Legal Aid Officer, MPSLSA

11.15 a.m. to 11.30 a.m. TEA BREAK

11.30 a.m. to 1.00 p.m. Lawyering skills – Examination of witness and Arguments

  – By Shri Anil Khare,
    Senior Advocate,
    High Court of M.P., Jabalpur

1.00 p.m. to 2.00 p.m. LUNCH BREAK

2.00 p.m. to 3.15 p.m. Law relating to suits by indigent person and Section 35 of Court Fees Act.

  – By Shri Awdhesh Kumar Gupta,
    Faculty Member (Sr.), MPSJA

3.15 p.m. to 3.30 p.m. TEA BREAK

3.30 p.m. to 5.00 p.m. Open interactive session on problems of Panel Lawyers

  – By Shri Sudeep Kumar Shrivastava,
    Addl. Director, MPSJA
    &
    Shri Vijay Chandra,
    Member Secretary, MPSLSA

  (Followed by Valedictory session)

Note: (1) The participants may ask any question but please do not interrupt the speaker midway the lecture
(2) The Time Table is subject to change as per exigencies.
(3) Use of Cell Phones is strictly prohibited in the lecture room

DIRECTOR